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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI: this the 28th day of ~~July~~^{TDNE}, 1999.

R. A. No. 77/99 in O. A. 732/93
HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MR. JASBIR SINGH DHALIWAL, MEMBER (J)

Shri Ram Singh Chaudhary Applicant.

Versus

UDI & Delhi Administration (PWD) Respondents.

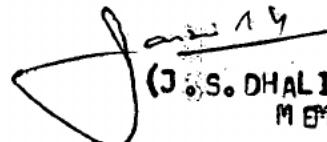
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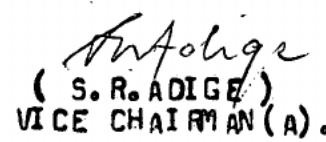
HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Perused the RA.

2. None of the grounds contained therein bring it within the scope and ambit of Section 22 (3) (f) A. T. Act read with Order 47 Rule 1 CPC under which alone any order/decision of the Tribunal can be reviewed.

3. The RA is rejected.


Jan 14
(JASBIR SINGH DHALIWAL)
MEMBER (J)


(S. R. ADIGE)
VICE CHAIRMAN (A).

/ug/

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